

Seventeenth Lok Sabha

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Title: Regarding Government Business for the remaining part of the 7th session of 17th Lok Sabha.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF CULTURE (SHRI ARJUN RAM MEGHWAL): Hon. Chairman Sir, with your permission, I rise to announce that the Government Business for the remaining part of the 7th Session of Lok Sabha may consist of:

Consideration of any items of the Government Business carried over from today's order paper:- [It contains:- (i) Further discussion and Voting on Second Batch of Supplementary Demands for the year 2021-22 and Introduction, consideration and passing of the Appropriation (No. 5) Bill 2021, (ii) Consideration and agreeing to the amendments made by Rajya Sabha to the Surrogacy (Regulation) Bill, 2020, as passed by Lok Sabha.]

Consideration of passing of the following Bills:-

- (i) The National Anti-Doping Bill, 2021.
- (ii) The Wild Life Protection (Amendment) Bill, 2021.
- (iii) The Chartered Accountants, the Cost and Works Accountants and Company Secretaries (Amendment) Bill, 2021.

Consideration and passing of the Mediation Bill, 2021, after it is passed by Rajya Sabha.

Consideration and passing of the following Bills after their introduction.

(i) The Prohibition of Child Marriage (Amendment) Bill, 2021.

(ii) The Election Laws (Amendment) Bill, 2021.

माननीय सभापति : माननीय सदस्य^{गण}, आईटम नंबर – 21, ध्यानाकर्षण प्रस्ताव पर यदि सभा की सहमति हो तो इसको अगले सप्ताह ले लिया जाए?

... (व्यवधान)

अनेक माननीय सदस्य : जी हाँ ... (व्यवधान)

माननीय सभापति : ठीक है ।

आईटम नंबर 22 – श्री अनुराग सिंह ठाकुर जी ।

... (व्यवधान)